

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CA/122/CAA/2017

NAME OF THE TRANSFEROR

: UNIVERSAL PRINT SYSTEM LTD

NAME OF THE TRANSFERRE

: MANIPAL UTILITY PACKAGING SOLUTIONS PVT

LTD

UNDER SECTION

: 230 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

C. PRABHAKAR

PCS - Appearing for Trunsferor Company

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ORDER

PCS representing the applicant present. Time extended at request for hearing submissions. Put up on 16.0-8.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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